

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 16-JANUARY-2026 (FRIDAY)

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS Court Room 2 Google Meeting id- ron-rrqo-ant, Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee				Bench	TO Author
1	MA	201	KOL	2025	2012-2013	[A] TAPAS DUTTA			SMC	GM/JM
2	MA	202	KOL	2025	2014-2015	[A] TAPAS DUTTA			SMC	GM/JM
3	MA	203	KOL	2025	2015-2016	[A] TAPAS DUTTA			SMC	GM/JM
4	MA	204	KOL	2025	2016-2017	[A] TAPAS DUTTA			SMC	GM/JM
5	MA	205	KOL	2025	2022-2023	[A] TAPAS DUTTA			SMC	GM/JM

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

STAY APPLICATIONS Court Room 2 Google Meeting id- ron-rrqo-ant, Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee				Bench	Remarks
1	SA	1	KOL	2026	2022-2023	[A] B. DAS MEMORIAL MEDICAL COMPLEX			A	

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS Court Room 2 Google Meeting id- ron-rrqo-ant, Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee				Bench	Remarks
1	ITA	2835	KOL	2025	2022-2023	[A] H R INFRACON LIMITED			B	

MISCELLANEOUS APPLICATIONS Court Room 2 Google Meeting id- ron-rrqo-ant, Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee				Bench	TO Author
1	MA	196	KOL	2025	2015-16	[D] FUNNY COMMOTRADE PRIVATE LIMITED			D	RM/AM
2	MA	198	KOL	2025	2014-15	[A] KULINGRAM O BELER DHANYAKURIA SAMABAY KRISHI UNNAYAN SAMITY LIMITED			B	GM/JM
3	MA	199	KOL	2025	2015-16	[A] KULINGRAM O BELER DHANYAKURIA SAMABAY KRISHI UNNAYAN SAMITY LIMITED			B	GM/JM
4	MA	200	KOL	2025	2013-2014	[A] CHAND RATAN BAHETY			A	GM/JM

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS Court Room 3 Google Meeting id- xre-hvraq-heh , Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	182	KOL	2025	2014-15	[D] SINGUR THANA LSPA CO-OPERATIVE MARKETING SOCIETY LTD			SMC	RK/AM
2	MA	183	KOL	2025	2017-18	[D] SINGUR THANA LSPA CO-OPERATIVE MARKETING SOCIETY LTD			SMC	RK/AM
3	MA	184	KOL	2025	2018-19	[D] SINGUR THANA LSPA CO-OPERATIVE MARKETING SOCIETY LTD			SMC	RK/AM
4	MA	197	KOL	2025	2013-14	[D] INTIME VANIJYA PRIVATE LIMITED			SMC	RK/AM

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS Court Room 3 Google Meeting id- xre-hvraq-heh , Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	151	KOL	2025	2007-08	[D] NORFIOX VINCOM PVT LTD			C	RK/AM
2	MA	16	KOL	2026	2011-12	[A] M/S ANIL KUMAR PAIK			A	RK/AM

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

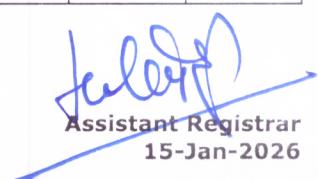
MISCELLANEOUS APPLICATIONS Court Room 3 Google Meeting id- xre-hvraq-heh , Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	207	KOL	2025	2012-13	[D] UNITECH PAPER MILLS PRIVATE LIMITED			A	RK/AM
2	MA	208	KOL	2025	2019-2020	[A] DINESH JOSHI			A	PKC/JM

BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting id- wuj-umeq-tbb , Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	87	KOL	2025	2015-16	[D] ADHUNIK INFRASTRUCTURES PRIVATE LIMITED			C	RM/AM

BEFORE SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting id- wuj-umeq-tbb , Time-10.30 A.M.										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	206	KOL	2025	2012-2013	[D] LAGAN VINCOM PVT. LTD.			A	RM/AM


Assistant Registrar
15-Jan-2026